

**आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ, "ए", चण्डीगढ़**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**DIVISION BENCH, 'A', CHANDIGARH**

**श्री संजय गर्ग, न्यायिक सदस्य एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य**  
**BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER AND**  
**Ms. ANNAPURNA GUPTA, ACCOUNTANT MEMBER**

आयकर अपील सं./ ITA No. 573/CHD/2018

निर्धारण वर्ष / Assessment Year : 2013-14

Shri Gulshan Kumar, 34, Model Gram, Ludhiana New Add: H.No. 3, Aggar Nagar Extension, Ferozepur Road, ldh	बनाम	The PR. CIT, Ludhiana
स्थायी लेखा सं./PAN NO: AAQPK1200Q		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri Sudhir Sehgal, Advocate

राजस्व की ओर से/ Revenue by : Smt.Chandrakanta, Sr.DR

सुनवाई की तारीख/Date of Hearing : 18.02.2019

उदघोषणा की तारीख/Date of Pronouncement : 18.02. 2019

**आदेश/Order**

**Per Sanjay Garg, Judicial Member:**

The present appeal has been preferred by the assessee against the order dated 30.3.2018 of the Pr. Commissioner of Income Tax (Central), Ludhiana .

2. At the outset, Ld. Counsel for the assessee submitted in writing that the assessee is not interested in pursuing the appeal, as such, he intends to withdraw the present appeal. The Ld. DR has no objection for the said withdrawal.

In view of the above, we grant permission to the assessee to

withdraw the appeal. Consequently, the appeal of the assessee is hereby dismissed as 'Withdrawn'

Order pronounced in the Open Court

Sd/-

(अन्नपूर्णा गुप्ता / ANNAPURNA GUPTA)

लेखा सदस्य/ Accountant Member

Dated : 18.2.2019

"आर.के."

Sd/-

(संजय गर्ग / SANJAY GARG)

न्यायिक सदस्य/ Judicial Member

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant Registrar